

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-2514
ANSWERED ON – 20.12.2021

COACHING TO MINORITY STUDENTS

2514. SHRI VAIKO:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of coaching institutions providing free coaching to minority students in the country, including Tamil Nadu and the criteria to select coaching centres and the teachers;
- (b) the details of the students who have benefited under scholarship, free coaching and allied schemes during the last three years and the current year, State-wise; and
- (c) the details of funds allocated for this purpose during the last three years including Tamil Nadu, State-wise?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

(a): The Ministry of Minority Affairs implements the Free Coaching and Allied Scheme (Naya Savera) under which free coaching is provided to students/candidates who belong to the six notified minority communities (Sikhs, Christians, Buddhists, Parsis, Jains and Muslims). The criteria for empanelment of Project Implementing Agencies (PIAs) under the scheme is as under:

- i. The institute should be registered body or run by any organisation registered under the Societies Registration Act, 1860 / Companies Act, 2014 or any other relevant /act of the State/Union Territory.
- ii. The registration for at least three years will be required in respect of the organizations/implementing agency which desire to apply for empanelment as on date of notification inviting applications from States/UTs/ Coaching Institutions.
- iii. The Institute/Centre should have been fully functional for a minimum period of 3 years at the time of applying under the Naya Savera Scheme and having a minimum enrolment of 100 students in the courses for coaching included in the Naya Savera Scheme each year for last 3 three years, immediately prior to the year in which the institute has applied for empanelment.
- iv. The institutes should have the required number of qualified faculty members either on its pay roll or on part-time basis.
- v. The institutes should have necessary infrastructure such as premises, library, requisite equipment etc. to run the coaching classes in the courses applied for.

- vi. Coaching institutes should have a minimum success rate of 15% in the coaching courses applied for. Its past performance vis-à-vis intake and success rate is taken into consideration in selection.
- vii. The Implementing Agencies must have been registered on NITI Aayog Portal i.e. <http://ngodarpan.gov.in> or as the case may be.
- viii. The institution/organization should not have been declared bankrupt at any point of time.
- ix. The institutions/organization should have not been blacklisted by any department or body of the government at any point of time.

The Ministry had empanelled 130 PIAs during the financial year 2017-18 across the country including in the Tamil Nadu State. Eligible students can avail the benefits of the scheme from any PIA empaneled under the scheme irrespective of the region. During the current financial year 2021-22, 37 PIAs have been given allocation for providing free coaching to 5140 minority students under the Naya Savera Scheme.

(b): In the last three F.Y. years 1,96,81,133 scholarships (Pre-Matric, Post Matric, Merit-cum-Means based Scholarship Schemes and Begum Hazrat Mahal National Scholarship scheme) were sanctioned, and under the Naya Savera Scheme 30,117 students/candidates have benefitted/ been allocated in the last three years and current year. The State-wise details of students of minority community benefitted under Scholarship schemes, and Free Coaching and Allied Scheme during the last three years and current year are at **Annexure-I** and **Annexure-II** respectively.

(c): There is no State-wise fund allocation under Naya Savera- Free Coaching and Allied Scheme, and Scholarship schemes. However, an amount of Rs. 6624.96 crore has been released under the above schemes in the three years.

Annexure-I

ANNEXURE REFERRED IN REPLY TO PART (B) OF RAJYA SABHA UNSTARRED QUESTION NO. 2514 ANSWERED ON 20.12.2021 ASKED BY SHRI VAIKO REGARDING COACHING TO MINORITY STUDENTS

STATE-WISE DETAILS OF SCHOLARSHIPS SANCTIONED UNDER PRE-MATRIC, POST MATRIC, MERIT-CUM-MEANS BASED SCHOLARSHIP SCHEMES AND BEGUM HAZRAT MAHAL NATIONAL SCHOLARSHIP SCHEME, DURING THE LAST THREE YEARS (2018-19 TO 2020-21*)

States/UTs	Scholarship Sanctioned for 2018-19 to 2020-21*
Andhra Pradesh	510957
Telangana	577246
Assam	799854
Bihar	829026
Chhattisgarh	22768
Goa	2664
Gujarat	472926
Haryana	41915
Himachal Pradesh	7216
Jammu & Kashmir	1363797
Jharkhand	192612
Karnataka	1760925
Kerala	2174404
Ladakh	16626
Madhya Pradesh	455571
Maharashtra	2399620
Manipur	124163
Meghalaya	55115
Mizoram	153787
Nagaland	169941
Odisha	52732
Punjab	1498743
Rajasthan	551461
Sikkim	1525
Tamil Nadu	1243478
Tripura	16493
Uttar Pradesh	2630409
Uttarakhand	88567
West Bengal	1420087
Andaman & Nicobar	3275
Chandigarh	5130
Dadra & Nagar Haveli & Daman & Diu	1088
Delhi	25387
Puducherry	11616

* Disbursement of Scholarships for 2020-21 continues in 2021-22.

Annexure-II

ANNEXURE REFERRED IN REPLY TO PART (B) OF RAJYA SABHA UNSTARRED QUESTION NO. 2514 ANSWERED ON 20.12.2021 ASKED BY SHRI VAIKO REGARDING COACHING TO MINORITY STUDENTS

STATE-WISE DETAILS OF MINORITY STUDENTS BENEFITED/ALLOCATED UNDER FREE COACHING AND ALLIED SCHEME DURING THE LAST THREE YEARS AND CURRENT F.Y. YEAR I.E. 2018-19 TO 2021-22 (TILL DATE)

State	No. of Beneficiary allocated
Andhra Pradesh	1700
Assam	150
Bihar	200
Chandigarh	340
Chhattisgarh	400
Delhi	378
Gujarat	1550
Haryana	950
Jammu and Kashmir	200
Jharkhand	360
Karnataka	2899
Kerala	1230
Madhya Pradesh	2260
Maharashtra	2880
Manipur	350
Meghalaya	300
Punjab	1000
Rajasthan	1150
Tamil Nadu	400
Uttar Pradesh	9040
West Bengal	2380